

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2547
ANSWERED ON 16.03.2023

OPERATIONAL SOLAR PROJECTS

+2547. SHRIMATI BHAVANA PUNDALIKRAO GAWALI
SHRI KRUPAL BALAJI TUMANE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the number of solar projects in operation at present in the country particularly in Ramtek Parliamentary Constituency;
- (b) whether solar capacity of the country has increased during the last five years;
- (c) if so, the details of the increase in percentage during the said period;
- (d) whether the Government has fixed any target to increase the solar capacity throughout the country;
- (e) if so, the details thereof along with the time by which it is likely to be completed;
- (f) the measures taken by the Government to achieve the said target; and
- (g) the details of benefits accrued to Maharashtra by these projects?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) Solar projects of aggregate capacity 64,380 MW have been installed in the country, as on 28.02.2023, including 106 MW in Ramtek Parliamentary Constituency.

(b) & (c) Yes, Sir. The solar capacity of the country has increased from 21,651 MW to 64,380 MW i.e. increase by 197% in last 5 years.

(d) & (e) The Government has set a target of achieving 500 GW of installed capacity from non-fossil fuels, including around 270 GW of solar capacity, by 2030.

(f) The Government has taken several measures to promote renewable energy, including solar energy, in the country. The details are given at **Annexure**.

(g) Solar projects of capacity 3772 MW are installed in Maharashtra. These projects provide several benefits, including electricity generation, direct and indirect local employment, etc.

ANNEXURE REFERRED TO IN REPLY TO PART (f) OF LOK SABHA UNSTARRED QUESTION NO. 2547 FOR 16.03.2023

MEASURES TAKEN TO PROMOTE RENEWABLE ENERGY INCLUDING SOLAR ENERGY IN THE COUNTRY

- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025;
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30;
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale;
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc;
- Foreign Direct Investment (FDI) up to 100 percent under the automatic route continued;
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power;
- Notification of standards for deployment of solar photovoltaic system/devices;
- Setting up of Project Development Cell for attracting and facilitating investments;
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects;
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators;
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022;
- Notification of "The electricity (Late Payment Surcharge and related matters) Rules (LPS rules);
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges;
- National Green Hydrogen Mission approved with an aim to make India a Global Hub for production, utilization and export of Green Hydrogen and its derivatives. This will help in setting up of additional RE capacity including solar.